



2026:AHC:54036

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 7085 of 2026

Kamal Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Bahadur Singh, Suresh Singh
Counsel for Respondent(s)	:	Azad Rai, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, prayer has been made by learned counsel for the petitioner to dismiss the present petition with liberty to approach the authority concerned.
2. This prayer has not been opposed by learned Standing Counsel.
3. Accordingly, the writ petition is dismissed with liberty as prayed.
4. Office is directed to return the certified copy of the order impugned after retaining the photocopy of the same in the record.

(Prakash Padia,J.)

March 16, 2026

Sushma